\212
ITEM NO.39 COURT NO.6 SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).3449/2009

(From the judgment and order dated 02/04/2009 in CRLM No. 15695/2007
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

KANWARJIT SINGH KAKKAR Petitioner(s)

VERSUS

STATE OF PUNJAB & ANR. Respondent(s)

(With appln(s) for stay
WITH SLP(Crl) NO. 4010 of 2009
(With office report)

Date: 07/03/2011 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Jigyasa Tanwar, Adv.
Dr. Kailash Chand,Adv.

For Respondent(s) Mr. Anil Grover, AAG
Ms. Nupur Singhal, Adv.
Mr. Niraj Jha, Adv.
Mr. Kuldip Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

List after four weeks.

(Deepak Joshi) (Indu Satija)
Sr. P.A. Court Master